

Central Administrative Tribunal
Principal Bench

O.A. No. 2708 of 1997

New Delhi, dated this the 14th February, 2001

HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)
HON'BLE DR. A. VEDAVALLI, MEMBER (J)

1. The Indian Ordnance Factories Gazetted Officers' Association,
HIG-8, B, Block Panki,
Kanpur-208020.

2. Shri Fateh Bahadur Singh,
General Secretary,
The Indian Ordnance Factories Gazetted Officers' Association,
HIG-8, B, Block Panki,
Kanpur-208020. .. Applicants
(By Advocate: Shri S.K. Gupta)

Versus

1. Union of India through
the Secretary,
Ministry of Defence, New Delhi-110011.

2. The Secretary,
Ministry of Finance, New Delhi

3. the Chairman,
Ordnance Factory Board,
10-A, Shaheed Khudiram Bose Road,
Calcutta-700001. .. Respondents
(By Advocate: Shri V.S.R. Krishna)

ORDER (Oral)

S.R. ADIGE, VC (A)

The reliefs prayed for by applicants, who are the The Indian Ordnance Factories Gazetted Officers' Association in this O.A. are:

- (i) to command the respondents to maintain the overall strength among the direct recruits and promotees in the ratio of 60:40; and
- (ii) to direct the respondents to hold the DPCs for promotion to the post of AWM (JTS) regularly in accordance with rules and instructions on the subject.

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2. We have heard applicants' counsel Shri S.K.Gupta and respondents' counsel Shri V.S.R.Krishna.

3. Applicants are in the grade of Foreman now JWM in Group B. 40% of vacancies to the post of AWM (JTS) are filled through promotion for which JWM Group B forms the feeder grade while 60% vacancies are filled through Direct Recruitment.

4. Respondents' counsel Shri Krishna has invited our attention to the short reply filed by respondents wherein it has been contended that 40% promotion quota has always been filled, and at times even exceeded. These assertions are challenged by applicants' counsel Shri Gupta, but in any case, Shri Krishna states that respondents would have no objection if a direction were issued by the Tribunal to respondents that every endeavour should be made by them to ensure that the respective quotas are filled as per rules and instructions on a yearly basis.

5. We direct according and also call upon respondents to hold the DPCs for filling up the promotion quota on regular yearly basis in accordance with rules and instructions on the subject.

6. This O.A. succeeds and is allowed to the above extent. It stands disposed of accordingly. No costs.

A. Vedavalli

(Dr. A. Vedavalli)
Member (J)
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S.R. Adige
(S.R. Adige)
Vice Chairman (A)